

**IN THE INCOME TAX APPELLATE TRIBUNAL  
KOLKATA BENCH "A" KOLKATA**

Before **Shri N.V.Vasudevan, Judicial Member** and  
**Shri Waseem Ahmed, Accountant Member**

<b>ITA No.945/Kol/2014</b> Assessment Year :2010-11
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M/s Premier Road Carriers Ltd., 1405, Om Tower, 32, Chowringhee Road, Kolkata-700 071 <b>[PAN No.AACCP 8468 Q]</b>	<b>V/s.</b>	DCIT, Circle-8, Aayakar Bawan, P-7, Chowringhee Square, Kolkata-69
अपीलार्थी /Appellant	..	प्रत्यर्थी/Respondent

अपीलार्थी की ओर से/By Appellant	None
प्रत्यर्थी की ओर से/By Respondent	None
सुनवाई की तारीख/Date of Hearing	14-02-2017
घोषणा की तारीख/Date of Pronouncement	14-02-2017

**आदेश /O R D E R**

**PER Waseem Ahmed, Accountant Member:-**

This is an appeal filed by the assessee against the order of Commissioner of Income Tax (Appeals)-VIII, Kolkata, for the assessment year 2010-11, in the matter of order passed u/s 143(3) of the Income Tax Act, 1961 (hereinafter referred to as 'the Act').

2. At the outset, it is noticed that the Revenue has moved adjournment petition for the cases listed today (14-02-2017). On the other hand, none appeared on behalf of assessee nor any adjournment application filed by assessee though the notice of hearing sent to assessee through RPAD as per

Form 36 filed by the assessee. It seems that the assessee is not interested to prosecute its matters.

3. Considering the facts and the provisions of Rule 19(2) of the ITAT Rules as was considered in the case of *CIT Vs. Multiplan India Pvt.Ltd.*, 38 ITD 320, we treat the appeal as un-admitted. We further add that in case the assessee is serious in pursuing the appeal filed, so assessee would be at liberty to pray for a recall of this order by moving an appropriate petition, as per law

4. **In the result, the appeal filed by the assessee is dismissed in limine.**

Order pronounced in the court at the close of the hearing on Tuesday, the 14<sup>th</sup> day of 2017

Sd/-  
(न्यायिक सदस्य)  
(N.V.Vasudevan)  
(Judicial Member)  
Kolkata,

Sd/-  
(लेखा सदस्य)  
(Waseem Ahmed)  
(Accountant Member)

\*Dkp, Sr.P.S

दिनांक:- 14/02/2017 कोलकाता ।

**आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-**

1. अपीलार्थी/Appellant-M/s Premier Road Carriers Ltd., 1405, Om Tower, 32, Chowringhee Road, Kolkata-700 071
2. प्रत्यर्थी/Respondent-DCIT, Circle-8, Aayakar Bhawan, P-7, Chowringhee Sq, Kol-69
3. संबंधित आयकर आयुक्त / Concerned CIT Kolkata
4. आयकर आयुक्त- अपील / CIT (A) Kolkata
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, कोलकाता / DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

/True Copy/

By order/आदेश से,  
उप/सहायक पंजीकार  
आयकर अपीलीय अधिकरण,  
कोलकाता ।